NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/226/2016

NAME OF THE PETITIONER(S)

: Mohan Paul

NAME OF THE RESPONDENT(S)

: M/s City Hospital Private Limited & 5 others

UNDER SECTION

Sl.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

J. K. Shajahan

Course for Petitioner

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Inusel for Respondents

ORDER

Counsel for petitioner present. Counsel for respondent present and file the counter to the IA filed by the counsel for the petitioner. It has been reported that due to deficiency of the payment of fee, the IA is not numbered. Counsel for petitioner is directed to fulfil the necessary requirements for getting the IA numbered. Time is granted. Put up on 25.10.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)